CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 572 OF 2011

Tuesday, this the 04th day of October, 2011

CORAM:

HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER HON'BLE Ms. K. NOORJEHAN, ADMINISTRATIVE MEMBER

G.B Sreekumar, Aged 41 years, S/o.Bhaskaran Pillai JE/C&W, Southern Railway, Salem Residing at House No.4-B, NTV Nagar, Kadappakada, Kollam

Applicant

(By Advocate Mr.Martin G Thottan)

Versus

- 1. The Chief Personnel Officer, Southern Railway Headquarters Office, Chennai -3
- 2. The Senior Divisional Personnel Officer Southern Railway, Salem Division, Salem 4
- 3. The Senior Divisional Personnel Officer Southern Railway, Palakkad Division Palakkad 2

Respondents

(By Advocate Mrs.K Girija)

The application having been heard on 04.10.2011, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER

- 1. Reply statement has been filed by the resdpondents, wherein they have stated that the applicant's lien is maintained at Palghat Division only and by an inadvertant mistake his name was shown in Salem Division. Again, as regards his request for transfer to Palghat Division, the respondents have stated that as and when new recruitment takes place at Salem Divison, the applicant shall be considered for transfer to Palghat Division.
- 2. In view of the above facts, the applicant's prayer as sought for by him, has been considered and conceded by the respondents in this O.A. Accordingly the same is closed.

(Dated, this the 04th day of October, 2011.)

K. NOORJEHAN ADMINISTRATIVE MEMBER

DR.K.B.S RAJAN JUDICIAL MEMBER